

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	TRUSHITA REAL ESTATE PRIVATE LIMITED VS IDEAL REAL ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Petitioner

Ms. Swapna Chaubey, Adv.

Mr. Amarnath Chowdhury, Adv.

Mr. Priyanko Banerjee, Adv.

For the Corporate Debtor

Mr. Shaunak Mitra, Adv.

Mr. Dripto Majumdar, Adv.

Mr. Saubhik Chowdhury, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is stated by the Ld. Counsel appearing for Corporate Debtor that the Corporate Debtor intends to settle with the Financial Creditor. Ld. Counsel seeks two weeks' time to settle the matter.
3. Post this matter on **27.09.2023**. It is made clear, if the matter is not settled on the next date of hearing the matter will be heard on its own merits.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**